

SH. JITENDER KUMAR SHARMA
CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY, KANGRA AT
DHARAMSHALA



Sh. J.K.Sharma, was born on 16-9-1964, at Mandi (H.P.). Passed matriculation examination from Govt. Vijay High School Mandi in 1979. Graduated from Vallabh Government Degree College Mandi in 1983 and obtained LL.B. Degree from H.P. University, Shimla, in 1986. Appointed as Sub Judge-cum-Judicial Magistrate and joined on 6-5-1991 at Bilaspur and worked in that capacity at various places till 1997. After the Legal Aid Work was taken over by the Judiciary from the Executive, worked as Secretary, DLSA, Shimla, while being posted as Civil Judge-cum-ACJM, at Shimla, till 2001. Worked as Chairman, Taluka Legal Services Committees, Nurpur, Ghumarwin, Solan and Kangra at Dharamshala from 2001 to 2010, and organized various legal aid camps.

Worked as Chairman, District Legal Services Authority, Sirmour at Nahan, from October, 2014 to April 2016 and Chairman, District Legal Services Authority, Kangra at Dharamshala, from 24.12.2018 till date, on joining as District and Sessions Judge. In the capacity as Chairman, DLSA, got various camp organized and conducted various legal aid activities, including the training/meetings of PLVs, holding of Lok Adalats etc.

SH. AMIT MANDYAL
SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, KANGRA AT
DHARAMSHALA



Born in the family of Smt. Sarla & Sh. Bir Singh on 17.12.1976 in District Mandi (H.P). Passed matriculation examination in year 1992 from D.A.V Public School Mandi (H.P). Passed B.Sc. (Non-Medical) from Govt. College Mandi in year 1997. Thereafter, did P.G.D.P.M & L.W from H.P. University Shimla. Passed Bachelors Degree in Laws from H.P. University Shimla in year 2001. Stood first in his batch in L.L.B examination and was awarded Gold medal. Practiced law nearly for 4 years in District Courts Mandi. Joined H.P. Judicial Services on 22.10.2005. Remained under training in Sessions Division Solan and thereafter in H.P. Judicial Academy Shimla. Earned Degree of L.L.M. in the year 2017 from Kurukshetra University through correspondence course.

Remained posted in Court No. 2 Nurpur, Jubbal, Court No. 4 Shimla, Court No. 2 Amb, Court No. 1 Una. Was promoted to post of Senior Civil Judge-cum-ACJM and assumed charge as such in Court No. 2, Shimla on 25.04.2014. On transfer from Shimla served as Senior Civil Judge-cum-ACJM Palampur-cum Chairman, Sub Divisional Legal Services Committee, Palampur till 26.12.2018. Assumed charge of Secretary, District Legal Services Authority, Kangra at Dharamshala on 28.12.2018 (forenoon).